

is going on the record. What is the point in this.

(Interruptions)**

MR. SPEAKER : This is most unfortunate that you are disrupting the proceedings of the House.

(Interruptions)**

PROF. RUP CHAND PAL (Hooghly) : More than once I have drawn your attention to a serious matter regarding the Unit Trust of India. They are discriminating...

(Interruptions)

MR. SPEAKER : We have found out the facts. There is nothing. I have got it. There is nothing...

(Interruptions)

MR. SPEAKER : Not based on facts. You cannot say it.

Now Shri Buta Singh.

12.03 hrs.

PAPERS LAID ON THE TABLE

Review on the working of the Housing and Urban Development Corporation Ltd. New Delhi for 1982-83 and Annual Report of the said Corporation for 1982-83, Annual Report of and Review on the Working of Gandhi Samiti Samiti, New Delhi for 1982-83 and Punjab Water Supply and Sewerage Board (Conduct of Business) (Second Amendment) Rule 1983.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the Comments of the controller and Auditor General thereon.

[Placed in Library. See No. LT—7422/83]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti Samiti, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the Working of the Gandhi Smriti Samiti, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT—7423/83]

(3) A copy of the Punjab Water Supply and Sewerage Board (Conduct of Business) (Second Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 87/P.A. 28/76/S.71/Amd(2)/83 in Punjab Government Gazette dated the 10th November, 1983 under sub-section (2) of section 71 of the Punjab Water Supply and Sewerage Board Act, 1976 read with Clause (c) (iv) of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab.

[Placed in Library. See No. LT—7424/83]

Review on the Working of and Annual Reports of West Bengal Agro-Industries